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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **W.P.(C) 5396/2021 and CM APPL. 16688/2021, 2221/2022**  
**NATIONAL COOPERATIVE DAIRY FEDERATION**  
**OF INDIA** ..... Petitioner

Through: Ms. Smriti Sinha & Ms. Shriyanshi  
Pathak, Advocates (M- 9818199498)

versus

**FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA &**  
**ORS.** ..... Respondents

Through: Mr. Rakesh Chaudhary, Mr. Sushaar  
Chaudhary and Ms. Tanvi, Advs. for  
R-1 with Sh. Rajendra Mahavadiya  
Jt. Dir. FSSAI (M- 98111 88090)  
Mr. Vipul Agrawal along with Mr.  
Dushyant Agrawal, Advocates for R-  
3.  
Mr. Harsh Hiroo Gursahani, Mr.  
Abhishek Manchanda, Mr. Prashant  
Gupta, Ms. Karthika Rajmohan,  
Advocates for R-4 (M- 8800601366).  
Mr Maitreya Subramaniam,  
Advocate for R-5. (M- 9830843752)  
Mr Abhishek Singh, Mr J.Amal  
Anand, Mr Nasir Mohd, Mr Elvin  
Joshy, Ms Alisha Sharma, Mr  
Shashwat Tyagi, Advocates (M-  
9910291290).  
Ms. Rachita Garg, Advocate  
alongwith Mr. Nipun Katahar,  
Advocates for State.

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WITH

+ **W.P.(C) 10028/2021 and CM APPL. 30946/2021, 37056/2021**  
**DRUMS FOOD INTERNATIONAL PRIVATE LIMITED AND**  
**ANOTHER. & ANR.** ..... Petitioners

Through: Mr. Harsh Hiroo Gursahani, Mr.  
Abhishek Manchanda, Mr. Prashant



Gupta, Ms. Karthika Rajmohan,  
Advocates

versus

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA &  
ANR. .... Respondents

Through: Mr. Rakesh Chaudhary, Mr. Sushaar  
Chaudhary and Ms. Tanvi, Advs. for  
R-1 with Sh. Rajendra Mahavadiya  
Jt. Dir. FSSAI

Mr Abhishek Singh, Mr J.Amal  
Anand, Mr Nasir Mohd, Mr Elvin  
Joshy, Ms Alisha Sharma, Mr  
Shashwat Tyagi, Advocates.

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WITH

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**W.P.(C) 10029/2021 and CM APPL. 30948/2021, 37053/2021**  
HERSHEY INDIA PRIVATE LIMITED & ANR. .... Petitioners

Through: Mr. Harsh Hiroo Gursahani, Mr.  
Abhishek Manchanda, Mr. Prashant  
Gupta, Ms. Karthika Rajmohan,  
Advocates.

Mr Abhishek Singh, Mr J.Amal  
Anand, Mr Nasir Mohd, Mr Elvin  
Joshy, Ms Alisha Sharma, Mr  
Shashwat Tyagi, Advocates.

versus

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA &  
ANR. .... Respondents

Through: Mr. Rakesh Chaudhary, Mr. Sushaar  
Chaudhary and Ms. Tanvi, Advs. for  
R-1 with Sh. Rajendra Mahavadiya  
Jt. Dir. FSSAI

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WITH

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**W.P.(C) 10030/2021 and CM APPL. 30950/2021, 37054/2021**  
ISTORE DIRECT TRADING PRIVATE LIMITED  
& ANR. .... Petitioners

Through: Mr Maitreya Subramaniam,  
Advocate.



Mr Abhishek Singh, Mr J.Amal Anand, Mr Nasir Mohd, Mr Elvin Joshy, Ms Alisha Sharma, Mr Shashwat Tyagi, Advocates.

versus

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA & ANR. .... Respondents

Through: Mr. Rakesh Chaudhary, Mr. Sushaar Chaudhary and Ms. Tanvi, Advs. for R-1 with Sh. Rajendra Mahavadiya Jt. Dir. FSSAI

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WITH

+ **W.P.(C) 10031/2021 and CM APPL. 30952/2021, 37111/2021**  
RAKYAN BEVERAGES PRIVATE LIMITED AND ANOTHER. & ANR. .... Petitioners

Through: Mr. Harsh Hiroo Gursahani, Mr. Abhishek Manchanda, Mr. Prashant Gupta, Ms. Karthika Rajmohan, Advocates

versus

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA & ORS. .... Respondents

Through: Mr. Rakesh Chaudhary, Mr. Sushaar Chaudhary and Ms. Tanvi, Advs. for R-1 with Sh. Rajendra Mahavadiya Jt. Dir. FSSAI

Mr Abhishek Singh, Mr J.Amal Anand, Mr Nasir Mohd, Mr Elvin Joshy, Ms Alisha Sharma, Mr Shashwat Tyagi, Advocates.

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WITH

+ **W.P.(C) 9939/2021 and CM APPL. 30648/2021, 37115/2021**  
VEGANARKE ENTERPRISES PRIVATE LIMITED & ANR. .... Petitioners

Through:

versus



FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA &  
ANR. .... Respondents

Through: Mr. Rakesh Chaudhary, Mr. Sushaar Chaudhary and Ms. Tanvi, Advs. for R-1 with Sh. Rajendra Mahavadiya Jt. Dir. FSSAI.

Mr Abhishek Singh, Mr J.Amal Anand, Mr Nasir Mohd, Mr Elvin Joshy, Ms Alisha Sharma, Mr Shashwat Tyagi, Advocates.

Ms. Rachita Garg, Advocate alongwith Mr. Nipun Katahar, Advocates for State.

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WITH

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**W.P.(C) 1902/2023 and CM APPL. 7241/2023**

ISTORE DIRECT TRADING PRIVATE LIMITED..... Petitioner

Through: Mr Maitreya Subramaniam, Advocate.

versus

FOOD SAFETY AND STANDARDS AUTHORITY  
OF INDIA

..... Respondent

Through: Mr. Rakesh Chaudhary, Mr. Sushaar Chaudhary and Ms. Tanvi, Advs. for R-1 with Sh. Rajendra Mahavadiya Jt. Dir. FSSAI

**CORAM:**

**JUSTICE PRATHIBA M. SINGH**

**ORDER**

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**25.05.2023**

1. This hearing has been done through hybrid mode.
2. List on 3<sup>rd</sup> November, 2023.

**PRATHIBA M. SINGH, J**

**MAY 25, 2023**

*Rahul*